RAJYA SABHA

Sugar development fund benefits

1069. SHRI EKANATH K.THAKUR: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government maintains a Sugar Development Fund to aid and assist sugar factories by way of grant of loans from the Fund;
 - (b) if so, the details of the Fund and its modus operandi,
- (c) the number & details of loan applications from sugar factories approved and sponsored by the Maharashtra Government and other State Governments for grant of loans;
 - (d) the number & extent of loans granted against such applications;
- (e) the details of sugar factory loans from Maharashtra pending with Government; and
- (f) whether the Sugar Development Fund benefits are extended to the sugar cane growers also; if so, the details thereof?

THE MINISTER OF STATE AND IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): (a) Yes, Sir.

- (b) Amounts equivalent to the proceeds of the duty of excise levied and collected under the Sugar Cess Act, 1982, reduced by the cost of collection as determined by the Central Government together with any moneys received by the Central Government for the purposes of the Sugar Development Fund Act, 1982 is credited to the Sugar Development Fund after due appropriation made by Parliament by Law. The Fund is applied by the Central Government for purposes specified in Section 4 of the Sugar Development Fund Act, 1982, as amended vide the Sugar Development Fund (Amendment) Act, 2002. The manner of application for loans, their consideration and disposal are prescribed in the rules framed by the Government and notified in the Official Gazette namely the Sugar Development Fund Rules 1983.
- (c) and (d) Only the application for loans from the SDF for sugarcane development are required to be recommended and fowarded by the

Government of the State in which the applicant sugar undertaking is located. The details of applications recommended by the Government of Maharashtra and other State Governments and the loans approved in the period 1.4.2001 to 31.3.2004 are given in the Statement I (*See* below).

- (e) The required information is given in the Statement-II (See below).
- (f) In accordance with the Sugar Development Fund Rules 1983, the Central Government sanctions loans from the Sugar Development Fund for sugarcane development to sugar undertakings and not to the sugarcane growers directly. These loans are sanctioned in connection with the development of sugarcane for purposes covering inter-alia schemes for (i) rearing of seed nurseries; (ii) setting up of heat treatment plant; (iii) incentives to cultivators to switch over to improved varieties of sugarcane; (iv) irrigation schemes etc. These schemes are implemented by the sugar undertakings by involving the sugarcane growers in their area.

Statement I

Details of loan applications recommended by various State
Governments during the period 1.4.01 to 31.3.04

S.No.Name of States	Application s Received	Rejected	Approved	Total Amount Approved
1. Andhra Pradesh	7	3	1	Rs. 250.56 laKhs
2. Gujarat	1	1	-	-
3. Haryana	5	-	1	Rs. 270.00 lakhs
4. Karnataka	5	-	2	Rs. 482.51 lakhs
5. Madhya	5	1	1	Rs. 186.08 lakhs
Pradesh				
6. Maharashtra	60	3	24	Rs.4518.96 lakhs
7. Tamil Nadu	8	2	1	Rs. 270.02 lakhs
8. Uttar Pradesh	18	13	3	Rs. 255.799 lakhs
9. Uttaranchal	8	-	4	Rs. 473.43 lakhs
Grand total	117	23	37	Rs. 6707.359 lakhs

Statement II

Details of loan amount applied by various Sugar Mills in Maharashtra

SL No	Name of the Sugar MM*	Amount Applied fo
1.	Kedaittshwar SSK Ltd., Distt, Ahmednagar, Mati	Rs, 270.33 lakhs
2.	Ram Ganesh Gadkari SSK Ltd., Distt. Nagpur, Mah.	Rs. 270.22 lakh:
3.	Pannagesmvar SSK Lid., Distt. Latur, Mah.	Rs 269.35 lakhs
4.	Shree Shankar SSK Ltd., DtstL Yavatmal Mah.	Rs. 270.65 lakh
5.	Shree Vrttal SSK Ud., Distt Osmanabad	Rs 269.712 lakhs
6.	Sharad SSK Ud. Distt Kolhapur	Rs. 269.99 lakh:
7.	MangangaSSKUd., Distt. Sangli	Rs. 270.00 lakh:
8	Puahpadanteshwar SSK Ltd., Distt. Nandurbar	Rs. 270.00 lakhs
9	Vttalrao Shinde SSK Ltd Distt. Solapur	Rs. 270,00 lakh:
10.	Jai Ambika SSK Ltd., Distt Nanded.	Rs. 270.00 lakhs
11	Hutatma Jaiwantrao Pali SSK Ud., Distt. Nanded.	Rs. 280 71 lakhs
12.	Shayadri SSK Ltd., Distt Satara. Mah,	Rs. 220.826 Write
13.	Shri Vithal SSK Ltd., XfenunaQar Distt Solapur, Mah	Rs. 209.99 Wth
14.	Puma Shetkari SSK Ud, Distt. Hingoi, Mah.	Rs 270,00 Wens
15.	Wainganga SSK Ltd., DM. Bhandara. Mah.	Rs. 270.00 takh:
16	Anuradha Sugar Mills Ud, Distt. Buldana, Mah	Rs. 261.96 Wen
17.	Shri Vrideshwar SSK Ltd , Distt. Ahmednagar, Mah.	Rs. 261.40 Wth
18,	Balaghat SSK Ltd , Distt. Latur. Mah.	Rs 269 82 Wens
19	Sakrupa SSK Ltd, Distt. Ahmednagar, Mah	Rs. 270,00 Wth
20	Chandrabhaga SSK Ud Distt. Solapur. Mah.	Rs. 270 00 Wth
21	Narsinha SSK Ltd., Distt. Prabharri, Mah.	Rs. 269.70 Wth
22.	Chopda SSK Ltd:. Distt. Jalgaon, Mah.	Rs. 262 26 lakh
23	Bageshwar SSK Lid _r Distt. Jalna. Mah.	Rs. 270.07 Wins
24.	Nagar Taluka SSK Ltd Wakf, Distt. Ahmednagar, Mah.	Rs. 269.95 Wch
25.	Ghodganga SSK Ltd., Ravasaheb Nagar, Distt. Pune, Mah.	Rs. 269.99 Wth
26.	Shivajirao Patil Nilangekar SSK Lid., AmbuJga,	Rs. 270.00 Wch
	Distt Latur, Mah.	
27.	Pratapgad SSK Ltd., Distt Satara, Mah,	Rs. 269.96 Wth
28,	Niphad SSK Ltd., Distt. Nasfc, Mah.	Rs. 262.46 Wth
29.	BarashtvHanuman SSK Ltd., Distt. Hangoti, Mah.	Rs. 270.00 Wth
30	Sarvoday SSK Ltd , DisttSangl, Mah.	Rs. 270,00 Wth
31.	Makai SSK Ltd., Dtstt Solapur, Mah.	Rs. 269.86 Wth
32	Kufcadi SSK Ud , Tai Shrigonda, Distt Ahmednagar Mah	Rs. 263.92 Wth
33	PriyadarshmiSSKLtd Tat Udir. Distt. Latur. Mah.	Rs 299.84 lakh: